

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:420
ANSWERED ON:20.11.2009
POWER FROM CENTRE'S SHARE
Rao Shri Nama Nageswara

Will the Minister of POWER be pleased to state:

- (a) whether the power generation at several power plants in Andhra Pradesh have been badly hit due to the recent floods;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allocate more power from the centre's share to the State;
- (d) if so, the details thereof;
- (e) whether the additional power to the State would be provided on a permanent basis;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : The power generation at the two power plants in Andhra Pradesh had been hit due to the recent floods. The generating machines at Srisalam Right Bank Hydro Power Station in Andhra Pradesh (770 MW – 7x110 MW) were completely submerged and are yet to become operational. While one unit (110 MW) of this station is expected to become operational by the first week of December 2009, the other six units are expected to be operational by the end January 2010.

The generating units at Srisailam Left Bank Pumped Storage (900 MW – 6x150 MW) were also damaged during the floods. However, out of the six units, five units are presently in operation. The remaining unit is expected to become operational by end December, 2009.

(c) & (d) : To meet the power requirement of Andhra Pradesh arising from flooding of power stations in the state, Andhra Pradesh was allocated 100 MW additional power from the unallocated power of NTPC stations in the Eastern Region (ER) from 15.10.2009 raising the total allocation from ER to 150 MW and allocation of 100 MW has been continued w.e.f. 15.11.2009.

(e) to (g) : The allocation of unallocated power is not on permanent basis as it is allocated to the States/UTs to meet their seasonal and emergent requirements.